

21

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For report of Liquidator – Liquidation	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator

ADVOCATE FOR PETITIONER/s:

TANVI KISHORE
FOR CYRIL AMARCHAND

Tanvi Kishore

ADVOCATE FOR RESPONDENT/s:

ANUSHA CHAKRA Anusha Chakra
ADVOCATE FOR LIQUIDATOR

V.K. Bhat
V.K. Bhat
Advocate per decret

ORDER

Heard Ms. Tanvi Kishore, learned Counsel for the Petitioner and Ms. Anusha Chatra, learned Counsel for the Liquidator and Mr. V.K. Bhat, learned Counsel for the Claimant.

Post the case on **30.03.2020**



MEMBER (T)



MEMBER (J)

Brunda

Verified


Court Officer